NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/98/230/HDB/2017
NAME OF THE COMPANY	Ritmed Pharma Retail Pvt. Ltd. & Optival Health Solutions Pvt. Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Ramalinishna Gunta	PCS	ramotors bucernan	ce mb
R. R. G.	4.23	Com	-
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Sl. No. 12

Date of hearing: 22.09.2017

CP(CAA)/98/230/HDB/2017

Ritmed Pharma Retail Pvt. Ltd &

Optival Health Solutions Pvt. Ltd.

ORDER

Heard, Shri. R. Ramakrishna learned PCS learned counsel for the Petitioner and Shri. B. Appa Rao, CGSC and Shri. Anil Kumar council for OL.

Orders reserved.

Member (Technical)

Member (Judicial)